

**HIGH COURT OF TRIPURA**  
**AGARTALA**

**NOTIFICATION**

Dated, Agartala, the 16<sup>th</sup> December, 2017

In terms of Order dated 27.09.2010 passed in IA No.279 arising out of Writ Petition (C) No.1022 of 1989 (*All India Judges Association & Ors. versus Union of India & Ors.*), Hon'ble the Chief Justice of the High Court of Tripura has been pleased to set up the following committee to monitor the work of completion of projects relating to the infrastructural development of the District Judiciary of Tripura: –

**Chairperson**

The Hon'ble Portfolio Judge

**Members**

The LR & Secretary, Law, Govt. of Tripura

The Registrar General, High Court of Tripura

The Chief Engineer, Public Works Department (Buildings)

**Secretary**

The Registrar (Judicial), High Court of Tripura (Ex-officio)

The Committee will send monthly status report regarding progress of ongoing construction work in the District Judiciary of Tripura to the Hon'ble Supreme Court of India.

Manpower support will be provided to the Committee from the existing staff members of the High Court.

By order,

Sd/–

**(S. G. CHATTOPADHYAY)**  
**REGISTRAR GENERAL**

**No. F. 22(20)-HC/2017/21380 - 119**

16<sup>th</sup> December, 2017

**Copy to: –**

01. The Secretary General, Hon'ble Supreme Court of India, New Delhi;
02. The LR & Secretary, Law, Govt. of Tripura, Agartala;
03. The District & Sessions Judge, South Tripura Judicial District, Belonia/West Tripura Judicial District, Agartala/North Tripura Judicial District, Dharmanagar/Unakoti Judicial District, Kailashahar/Gomati Judicial District, Udaipur;

04. The Judge, Family Court, Agartala, West Tripura Judicial District/Kailashahar, Unakoti Judicial District/Udaipur, Gomati Judicial District;
05. The Chief Engineer, Public Works Department (Buildings), Govt. of Tripura, Agartala;
06. The Registrar (Vigilance), High Court of Tripura, Agartala;
07. The Registrar (Judicial), High Court of Tripura, Agartala;
08. The Principal Secretary to the Hon'ble Chief Justice, High Court of Tripura, Agartala;
09. The Registrar (Admn., P&M), High Court of Tripura, Agartala;
10. The Deputy Secretary to the Govt. of India, Ministry of Law and Justice (Department of Justice), New Delhi (email:ckreejonia@nic.in);
11. The Senior Protocol Officer, High Court of Tripura, Agartala;
12. The Joint Registrar, High Court of Tripura, Agartala;
13. The Deputy Registrar(s), High Court of Tripura, Agartala;
14. The Chief Librarian, High Court of Tripura, Agartala;
15. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
16. The Secretary attached with the Registrar General, High Court of Tripura, Agartala;
17. The Assistant Registrar(s), High Court of Tripura, Agartala;
18. The System Analyst, Computer Section, High Court of Tripura, Agartala. He is directed to upload this Notification in the official website of the High Court of Tripura; and
19. Order File.

  
**REGISTRAR GENERAL**